

ITEM NO.54

COURT NO.11

SECTION II-C

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Cr1.) No(s). 7536/2022

(Arising out of impugned final judgment and order dated 17-06-2022 in WPMD No. 16658/2020 passed by the High Court Of Judicature At Madras)

R. P. RAVICHANDRAN

Petitioner(s)

VERSUS

THE STATE OF TAMIL NADU REP
BY ITS CHIEF SECRETARY & ORS.

Respondent(s)

(IA No.114833/2022-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.114834/2022-EXEMPTION FROM FILING O.T.)

WITH

SLP(Cr1) No. 8178/2022 (II-C)

(FOR ADMISSION and I.R. and IA No.127602/2022-EXEMPTION FROM FILING O.T. and IA No.127601/2022-PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 14-10-2022 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI
HON'BLE MRS. JUSTICE B.V. NAGARATHNA

For Petitioner(s) Mr. G. Muthu, Adv.
Mr. Mayil Samy K., Adv.
Mr. Sanchit Maheshwari, Adv.
Mr. Anand Dilip Landge, AOR

Mr. Sanjay Hegde, Sr. Adv.
Mr. G. Ananda Selvam, Adv.
Mr. Thiru Murugan, Adv.
Mr. S. Muthu Krishnan, Adv.
Mr. P. Soma Sundaram, AOR

For Respondent(s) Mr. Rakesh Dwivedi, Sr. Adv.
Dr. Joseph Aristotle S., AOR
Mr. Eklavya Dwivedi, Adv.
Ms. Monika Dwivedi, Adv.
Ms. Nupur Sharma, Adv.
Mr. Shobhit Dwivedi, Adv.
Mr. Sanjeev Kr. Mahara, Adv.
Ms. Vaidehi Rastogi, Adv.

Mr. Gopal Shankaranarayanan, Sr. Adv.
Mr. Praburamasubramanian, Adv.
Mr. Ragnatha Sethupathy, Adv.
Mr. T. Harish Kumar, AOR
Ms. Shivani, Adv.
Ms. Priya, R., Adv.
Mr. Sabari Balapaniyan, Adv.
Mr. Bharath Mohan, Adv.
Mr. Alagu Bharath, Adv.
Mr. Avinash Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List this matter on 17.10.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(ANJU KAPOOR)
COURT MASTER (NSH)